

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b) A Statement is laid on the Table of the House (Statement-I) [See Appendix I, annexure No 72].

(c) A Statement is laid on the Table of the House (Statement II). [See Appendix I, annexure No 72]

#### Institutions for Physically Handicapped

154. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state

(a) whether Government are subsidising any institutions for the physically handicapped, and

(b) if so, the grants-in-aid made to such institutions during 1956-57?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir

(b) A statement containing the requisite information is laid on the Table [See Appendix I, annexure No 73]

#### Foreign Citizens

155. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of foreign citizens nation-wise, who are at present carrying on trade, studies and missionary work in India?

The Minister of State in the Ministry of Home Affairs (Shri Datar): A statement giving the required information is laid on the Table of the House [See Appendix I, annexure No 74]

#### Basic Schools in Delhi

156. Shri Vajpayee: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that Delhi District Board has demanded the abo-

lition of basic schools and their replacement by ordinary schools in the rural areas of Delhi; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b) In connection with a questionnaire issued by the National Institute of Basic Education, the chairman of the Delhi District Board expressed the view that Basic Education had failed in the rural areas of Delhi and, therefore, the basic schools should be replaced by non-basic schools.

The matter was discussed in meeting of the Director of Education, Delhi, the Chairman of the Delhi District Board and representatives of the Union Ministry of Education. Defects and shortcomings of the basic schools in Delhi were discussed and certain remedial measures agreed upon

#### Income Tax Officers

157. Shri Rup Narain: Will the Minister of Finance be pleased to state the number of scheduled caste Income-Tax Officers and Inspectors in the Bihar and Orissa charge?

The Minister of Finance (Shri T. T. Krishnamachari): One Income-tax Officer and one Inspector

#### Pakistani Nationals

158. Pandit D. N. Tiwary: Will the Minister of Home Affairs be pleased to state

(a) the number of Pakistani Nationals whose family or dependents were in India, permitted to settle in India, as decided at the Indo-Pakistan Passport Conference of 1953 since 1955 so far and *vice-versa*, and

(b) whether such settlers have been given full citizenship rights?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The information is being